

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 202 OF 2017 & IA NO. 264 OF 2019
APPEAL NO. 203 OF 2017
APPEAL NO. 337 OF 2017
APPEAL NO. 338 OF 2017

Dated: 3rd July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matters of:

APPEAL NO. 202 OF 2017 & IA NO. 264 OF 2019 AND
APPEAL NO. 203 OF 2017

Espar Pak Ltd. & Ors. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)
Counsel for the Appellant (s) : Mr. K. Gupal Choudhury
Counsel for the Respondent(s) : Ms. Perna Singh for R-2 & 3

APPEAL NO. 203 OF 2017
APPEAL NO. 337 OF 2017

Sudha Agro Oils and Chemical Industries Ltd. & Ors. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)
Counsel for the Appellant (s) : Mr. K. Gupal Choudhury
Counsel for the Respondent(s) : Ms. Perna Singh for R-2 & 3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **23.09.2019**.

(S. D. Dubey)
Technical Member

tpd/mkj

(Justice Manjula Chellur)
Chairperson